

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 99 of 2014 and 104 of 2014**Dated:- 28th August, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Inderjit Kapoor, Technical Member**

In the matter of:-**A.No. 99 of 2014**

**Haryana Power Purchase Center ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. G. Umapathy
Ms. R. Mekhana for R-3
Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for PSPCL
Mr. Parinay D. Shah for R-11
Mr. Rahul Dhawan and
Ms. Nishtha Birkaria for R-12 & 13

A.No. 104 of 2014

**Ajmer Vidyut Vitran Nigam Ltd. & Ors. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. G. Umapathy and
Ms. R. Mekhana for R-3
Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for PSPCL

Mr. Parinay D. Shah for R-8
Mr. Rahul Dhawan and
Ms. Nishtha BIKRARIA for R-12 & 13

ORDER

At the request of the learned counsel for the parties, post the Appeals
for hearing on **04.11.2015.**

(Inderjit Kapoor)
Technical Member
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(Justice Surendra Kumar)
Judicial Member